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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 8/14(1)/NCLT/AHM/2017**

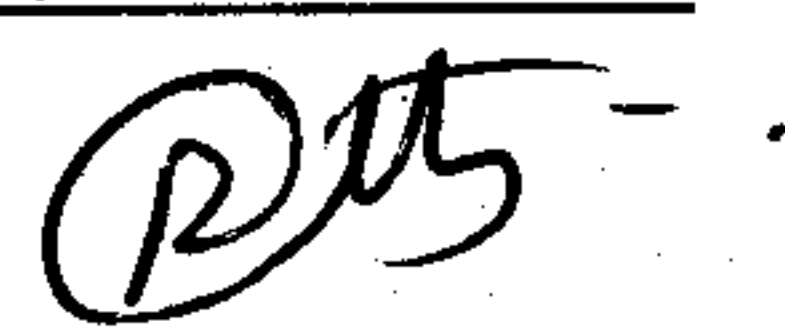

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

Name of the Company: Techno Industries Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

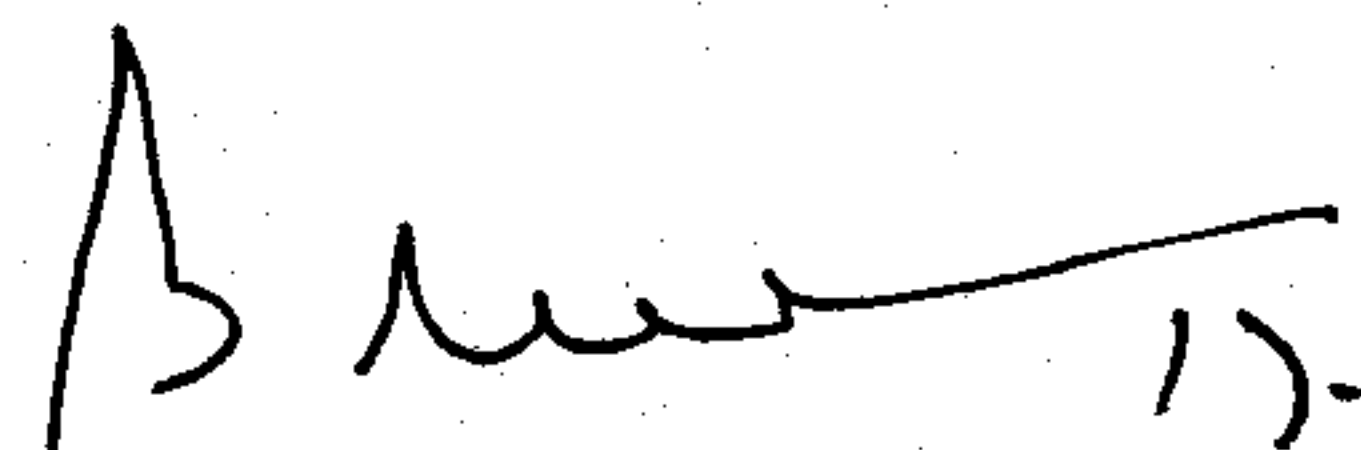
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RONAK SHAH	PCS		
2.	JIGNESH SHAH	PCS		

**ORDER**

Learned PCS Mr. Ronak Shah with Learned PCS Mr. Jignesh Shah present for Petitioner. None present for Depositor Ashahi Ropes Pvt Ltd.

Proof of payment not filed.

List the matter on 21.04.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17<sup>th</sup> day of April, 2017.